



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,28th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
4	I.A.(Civil)/3133/2022 B/O in PIL(Suo Moto)/10/2018	AJIT BASUMATURY AND ORS. Versus X X X AND ORS.	MR. D DAS SR. ADV MR. D DAS SR. ADV MR. Z KHALID MR. K MOHAMMED MS S SHARMA	SC, REVENUE
	WITH PIL(Suo Moto)/10/2018	X X X Versus IN RE THE STATE OF ASSAM AND 89 ORS	MR. T J MAHANTA	MS C MEDHI (R-5-90) GA, ASSAM MR. M A SHEIKH (R-5-90) MS F INTAZ (R-5-90)
	WITH I.A.(Civil)/3085/2022 in PIL(Suo Moto)/10/2018	M/S ASSOCIATED INDUSTRIES (ASSAM) SPINNING UNIT Versus IN RE THE STATE OF ASSAM AND 89 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	MR. M A SHEIKH SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 28/10/2022

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MS. J PAUL	13-10-2022	To	30-10-2022
4)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
5)	MR. N J GOGOI	19-10-2022	To	19-11-2022
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12)	MR. A DHAR	27-10-2022	To	28-10-2022

13)	MD. A J ATIA	31-10-2022	To	10-11-2022
14)	MR D K BORDOLOI	27-10-2022	To	28-10-2022
15)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
16)	MR. A CHAMUAH	06-11-2022	To	19-11-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
5	WP(C)/6846/2022 B/O	MAMSHADUL ALOM Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, HEALTH AND F W

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.1-60), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
6	WP(C)/6845/2022 B/O	RANJIT DAS Versus THE STATE OF ASSAM AND 8 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, CO OP GA, ASSAM SC, AFDC
7	WP(C)/6853/2022 B/O	MASUMA KHATUN Versus THE STATE OF ASSAM AND 16 ORS	MR. N HAQUE MR H I CHOUDHURY MR M HUSSAIN	SC, P AND R.D. GA, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.APP.), FROM ITEM NOS.1-33), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
9	AB/2586/2022 B/O	KAMAL DEORI Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
10	Bail Appln./2780/2022 FIXED	MOHAMMAD ALI @ KUTTA Versus THE STATE OF ASSAM	MR. M K DAS MR. U S BORA B. CHETRY	PP, ASSAM
MOTION (BA)				
11	Bail Appln./2819/2022 B/O	BADSHAH ALI AND ANR. Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
BAIL HEARING (BA)				
12	Bail Appln./2223/2022 WITH CASE DIARY, FIXED	RANJIT KUMAR BORAH Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. U J SAIKIA MR A TEWARI MS S MANGLUNIA MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	SC, CBI

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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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TO BE SPOKEN TO

1	Bail Appln./2227/2022	NATUNJOY NUNISA Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
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ORDERS

2	Crl.A./344/2019 WITH OFFICE NOTE	SRI SUNIL KUMAR SAHANI @ SUNIL SAHANI Versus SRI SHEWJI RAI	MR B K MISHRA MR. S ISLAM MR A HAWARI	MR. P J SAIKIA MR. P BORDOLOI MR K J SAIKIA
3	I.A.(Crl.)/573/2020 in Crl.A./2563/2020	SHRI RAM TRANSPORT FINANCE COMPANY LTD Versus SUKHRAM GOWALA	MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR. A K GUPTA MR. R S MISHRA

WITH

Crl.A./2563/2020
(Filing Number)

SRI RAM TRANSPORT FINANCE COMPANY
LTD

Versus

SRI SUKHRAM GOWALA

WITH

Crl.L.P./51/2020

SHRI RAM TRANSPORT FINANCE
COMPANY LTD

Versus

SUKHRAM GOWALA

MR. B HALDAR
MR G BHARADWAJ
MR B DEORI

4 Crl.A./192/2022
WITH OFFICE NOTE, LCR 1 FILE

UNION OF INDIA
Versus
SHRI RUBUL ALI

MR. B K DAS
MR H P GUWALA

MR. T DEURI

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LEAVE NOTE OF ADVOCATES FOR 28/10/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.53-70),AND CIVIL BENCH (MAC.APP)),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

14	MACApp./151/2017 AT 10:30 AM	NATIONAL INSURANCE CO LTD Versus SRI RUPJYOTI BORDOLOI and ANR	MR.R K BHATRA MS.A BORA MS.P HUIJURI MR A SAIKIA	MR.T ISLAM MS.S PARBIN
	WITH I.A.(Civil)/558/2018 in MACApp./151/2017	NATIONAL INSURANCE CO. LTD. Versus RUPJYOTI BORDOLOI AND ANR	MR. R K BHATRA MR. A SAIKIA MS P HUIJURI	MS. S PARBIN

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